GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1461 TO BE ANSWERED ON 26.07.2022

SCHOLARSHIPS SCHEME IN MAHARASHTRA

1461. DR. AMOL RAMSING KOLHE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is implementing various centrally sponsored schemes of scholarship for SCs students in Maharashtra;
- (b) if so, the details thereof and the total amount provided to the State of Maharashtra for scholarship of SCs students and the amount utilized during each of the last three years; and
- (c) the details of funds contributed by the State Government and the Union Government for scholarship of SCs students in Maharashtra during the above period and the number of SC students benefitted?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI A. NARAYANASWAMY)

- (a) to (c): The Department implements the following two Centrally Sponsored Scholarship Schemes for SC students through the State Governments/UT Administrations) in all States/UTs, including Maharashtra:
- (i) Post-Matric Scholarships to the Students belonging to Scheduled Castes for studies in India (PMS-SC) that covers SC students studying at post-matriculation or post-secondary stage.
- (ii) Pre-Matric Scholarship Scheme for Scheduled Castes & Others that covers, inter alia, SC students studying in classes 9th and 10th.

These scholarships are provided to all SC students meeting the eligibility criteria as defined below:

- The student should be an Indian national studying in India;
- Student's parents'/guardians' income from all sources should not exceed Rs. 2.5 lakhs per annum during the last Financial Year.

The details of Central Assistance (CA) released to the State Government of Maharashtra, CA utilized by the State, funds contributed by the State Government and beneficiaries covered under the aforementioned Schemes during each of the last three years is attached as **Annexure**.

Annexure to Statement referred in part (b) and (c) of reply to LOK SABHA Unstarred Question No. 1461 for answer on 26.07.2022

Funds released by Central Government, Funds contributed by State Government of Maharashtra and beneficiaries covered under the PMS-SC and Pre-matric scholarship scheme for SC students

Year	Post-Matric Scholarship for SC students (PMS-SC)				Pre-Matric Scholarship Scheme for Scheduled Castes			
	CA released	CA utilized (Rs. in Cr)	Funds contributed by State Government (Rs. in Cr)	Beneficiaries covered	CA released (Rs. in Cr)	CA utilized (Rs. in Cr)	Funds contributed by State Governmen (Rs. in Cr)	
2019-20	NIL*	NIL	1053.35	345125	NIL	23.32 ^{\$}	NIL	99200
2020-21	558.00	558.00	372.08	156203	NIL	NIL	NIL	0
2021-22	63.01#	63.01#	0	68576 [#]	NIL	NIL	NIL	0

^{*} Under PMS-SC, the demand of the State of Maharashtra was within the Committed Liability (CL) of the State. Accordingly, no CA was released for FY 2019-20.

SUnder Pre-Matric Scholarship Scheme for SC students, the State Govt. of Maharashtra was released Rs. 179.32 cr. during 2013-14 and 2014-15, out of which State utilized Rs. 98.59 cr. for disbursing scholarships for the years 2013-14 to 2017-18. Rs. 23.32 cr. of central funds were utilized by the State Government during the year 2019-20 with no expenditure reported in FY2018-19, FY2020-21 and FY 2021-22. Rs. 57.40 cr. unspent balance is available with the State Govt.

^{*}Central share of scholarship amounting to Rs. 63.01 Cr under PMS-SC was released in the beneficiaries' accounts directly by the Department through DBT.